## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

### RAJYA SABHA

# UNSTARRED QUESTION NO: 2428

(TO BE ANSWERED ON THE 11<sup>th</sup> August 2025)

#### GREEN FUEL INITIATIVES IN AVIATION SECTOR

#### 2428. SMT REKHA SHARMA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government is supporting use of Sustainable Aviation Fuel (SAF) in commercial aviation;
- (b) if so, the policy measures taken to incentivise SAF production and adoption by Indian carriers; and
- (c) the airports identified for SAF-blending infrastructure by 2026?

#### **ANSWER**

#### MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) & (b): The International Civil Aviation Organization (ICAO) has adopted a market based measure i.e. Carbon Offsetting Reduction Scheme for International Aviation (CORSIA) to reduce carbon emissions from international aviation. India, being a Member State of the ICAO, is under obligation to comply with the mandatory phase of CORSIA from 2027. Under the CORSIA scheme airlines are required to offset their emissions, above a set baseline.

The Ministry of Petroleum & Natural Gas (MoPNG) has informed that Public Sector Oil companies are engaged in setting up pilot/commercial scale facilities to produce Sustainable Aviation Fuel (SAF) including standalone as well as coprocessing plants. The Government has approved indicative blending targets of 1% by 2027, 2% by 2028, and 5% by 2030 for SAF in ATF, initially for international flights.

(c): The Ministry of Civil Aviation has not identified any airport for SAF blending infrastructure.

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